

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/2677/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Rita Kar,
District & Sessions Judge,
Kokrajhar.

Dated, Guwahati the 20th March, 2020.

Sub: **Station leave permission.**

Ref:- Your Letter No. DJK.1-5/20/357, dtd. 03.03.2020

Madam,

With reference to the above, I am directed to inform you that your prayer for station leave permission, by your official vehicle, at your own cost, from the morning of 23.05.2020 till the morning of 26.05.2020, has been granted, subject to adherence to the lockdown rules. The Addl. District & Sessions Judge (FTC), Kokrajhar and in his absence CJM, Kokrajhar and in her absence Addl. CJM Kokrajhar will remain in charge of your Court and office.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-242/2010/2678/A, dated 20.5.2020

Copy to:-

✓ 1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Rosa